

discussion, a Resolution was adopted at the end of the conference incorporating steps to be taken to expedite progress in Capacity Addition and facilitate implementation of RGGVY and R-APDRP.

#### **System for power allocation**

2553.SHRIMATI SHOBHANA BHARTIA:

SHRI N.K. SINGH:

Will the Minister of POWER be pleased to state:

- (a) whether Government has decided to change the system of sharing electricity among States from thermal or hydel power projects built by Central utilities;
- (b) if so, the details thereof;
- (c) the present criteria of allocating power to States from the Central utilities;
- (d) whether Government proposes to adopt any new power allocation formula to those States which are facing severe shortage; and
- (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) and (b) An in-house thinking process has been initiated in the Ministry of Power recently for examining the need to review the present arrangement relating to allocation of power. As the process is at very initial stage, the probable distribution ratio of power and other related details cannot be spelt out at this stage.

(c) The details of the present formula for allocation of Central Sector Power stations are given in the Statement (*See below*).

(d) and (e) In view of (a) & (b) above, question do not arise.

#### ***Statement***

##### **(A) Thermal and Nuclear Power Stations**

- a. 10% of the power to be allocated to the State in which the Central thermal power plant is located (Home State)
- b. 15% of the power to be kept unallocated at the disposal of the Central Government for meeting the urgent requirements of the individual States in the region from time to time.
- c. 75% of the power to be distributed among the States in the Region (including home State) in accordance with the pattern of Central plan assistance to the States in the Region and the energy of Central plan assistance to the States in the Region and the energy consumption in the States of the region for the previous five years. These two factors are given equal weightage. The requirements of the Union Territories in the Region was to be met through appropriate allocations.

**(B) Hydro Power Stations**

- a. 15% of the generation capacity to be kept as "unallocated" at the disposal of the Central Government to be distributed within the region or outside, depending upon overall requirement.
- b. 12% of power from the energy generated by the power station to be supplied free of cost to those States of the Regions (including the State where the hydro electric project is located), where distress like submergence, dislocation of population, etc. is caused due to setting up of the project at the specific site, the allocation being made in proportion to the extent of such distress. The energy generated figures.
- c. 1% for local area developments.

**Performance of power sector**

2554.SHRI MAHENDRA MOHAN:

SHRIMATI MOHSINA KIDWAI:

Will the Minister of POWER be pleased to state:

- (a) whether Government is aware that Prime Ministers' Office has expressed anguish over under performance of power sector in the country, holding back economic growth;
- (b) if so, the details thereof;
- (c) whether it is a fact that carrying shortfall of over 50 per cent from the Tenth Five Year Plan, the Ministry fixed the ambitious target of 78,000 MW during the Eleventh Five Year Plan; and
- (d) if so, how Government is going to achieve the target?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a)  
No, Sir.

- (b) Question does not arise.

(c) and (d) During Tenth Five Year Plan a capacity addition of 21180 MW was achieved against the target of 41,110 MW. The capacity addition target for the 11th Five Year Plan is 78,700 MW. The following steps have been taken to ensure that the targeted capacity is achieved:

- Rigorous monitoring of the projects by Central Electricity Authority and the Ministry of Power at the highest level besides monitoring through the Power Projects Monitoring Panel.
- All clearances obtained and fuel linkages accorded for the entire capacity.
- Enhancement of main plant equipment manufacturing capacity by Bharat Heavy Electricals Limited (BHEL).